

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.205  
**C.P. (IB)/138(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Rajradhe Finance Limited  
V/s  
Dharti Cotton Private Limited

.....Applicant

.....Respondent

**Order delivered on: 14/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Ms. Dhruvi Patel proxy on behalf of Adv. Mr. Noopur K.  
Dalal  
For the Respondent :Mr. Shivam Parikh, Adv.

**ORDER**

Ld. Counsel for the respondent seeks time to file reply.  
List for further consideration on 26.06.2024.

-sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**